

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 776 of 2020**

**IN THE MATTER OF:**

**M/s Mateshwari Minerals**

**...Appellant**

**Vs**

**Jet Granito Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Puneet Jain, Advocate**

**For Respondent: Ms. Shaili Shah. Advocate**

**O R D E R**

**(Through: Virtual Mode)**

**14.10.2020** Respondent to file Reply Affidavit within ten days.

Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **27<sup>th</sup> November, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*